

nt>

15.42 hrs.

(xxiv) INCOME TAX (AMENDMENT) BILL, * 2004

(Insertion of new section 4A)

Title: Introduction of the Income Tax (Amendment) Bill, 2004 (Insertion of new section 4A).

SHRI S.P.Y. REDDY (NANDYAL): Sir, I beg to move for leave to introduce a Bill further to amend the Income Tax Act, 1961.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Income Tax Act, 1961."

The motion was adopted.

SHRI S.P.Y. REDDY: Sir, I introduce ** the Bill.
